

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 80(ND)08  
CA. NO.

**CORAM:**




**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY:** M/s Anand Prakash Yadav V/s. M/s. Ramprastha Properties Pvt.  
Ltd.

**SECTION OF THE COMPANIES ACT: 397/398**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJESH CHMETER	ADVOCATE	Petitioner Intd 6	
2.	Prashant YADAV	IN PERSON	Petitioner Intd 7 For all the Petitioners	
3.	Mr. Virender Gando, Sr. Adv.		for Respondents	
4.	Ms. Shelly Khanna, Adv.			
5.	Mr. Tareen Mehra, Adv.			
6.	Mr. S.K. Gini, Adv.			

**ORDER**

An application has been filed by petitioner No.7. Notice has been given to the respondent.

2. Reply be filed within 2 weeks and the rejoinder within one week thereafter. Reply of petitioner No.7 <sup>in the main petition</sup> is already on record.

**Sd/-**

(Ina Malhotra)  
Member (Judicial)

**Sd/-**

(R Varadharajan)  
Member (Judicial)